

Sl.no.	Category of stakeholders	claims received		Summary of claims admitted		Filing under sub-regulation (1) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016				Remarks, if any
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure	
1	Unpaid insolvency resolution process costs		-		-	-	-	-		
2	Liquidation costs incurred till date		43,02,337.00	1	43,02,337.00	-	-	-	1	
3	Secured financial creditors	1	20,32,72,980.62	1	20,32,72,980.62	-	-	-		
4	Unsecured financial creditors		-	-	-	-	-	-		
5	Operational creditors (Workmen)	0	-	0	-	-	-	-		
6	Operational creditors (Employees)	0	-	0	-	-	-	-		
7	Operational creditors (Government Dues)	1	7,60,62,581.00	1	7,60,62,581.00	-	-	-	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-		
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	-	0	-	-	-	-		
Total		2	28,36,37,898.62	3	28,36,37,898.62	-	-	-		



Annexure-1
Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024
List of stakeholders as on: 04th August, 2026
List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim submitted							Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in coc					
1	Omkara Asset reconstruction Private limited	25-12-2024	20,32,72,980.62	20,32,72,980.62	Secured	20,32,72,980.62	Yes	Assets belonging to the CD at Nagpur Factory	20,32,72,980.62	100%	0	0	0	0	
Total			20,32,72,980.62	20,32,72,980.62		20,32,72,980.62					0	0	0	0	

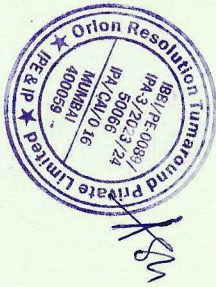


Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November, 2024

List of stakeholders as on: 04th August, 2026

List of unsecured financial creditors

(Amount in ₹)

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Annexure – 3
Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024
List of stakeholders as on: 04th August, 2026
List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claims admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NIL													



Annexure – 4
Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024
List of stakeholders as on: 04th August, 2026
List of operational creditors (Employees)

Sl. No.	Name of authorise d of represent ative, if any	Name of employee	Details of claims received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						

NIL														
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Annexure – 5
Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024
List of stakeholders as on: 04th August, 2026
List of operational creditors (Government dues)

Details of claimant		Details of claim received		Details of claim admitted											(Amount in ₹)	
SI No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in coe t claim	Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
1		Department of sales tax, government of Maharashtra, (now known as State good and service tax department)	23-12-2024	7,60,62,581.00	76062581.00	Unsecured	-	-	Not applicable	-	-					
TOTAL				7,60,62,581.00	7,60,62,581.00							0.00			-	

